

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PRESS RELEASE

31st March, 2017

Dr. Navrang Saini takes charge as Whole Time Member, IBBI

Dr. Navrang Saini took charge as Whole Time Member, Insolvency and Bankruptcy Board of India in New Delhi today.

Dr. Saini will look after Registration & Monitoring wing comprising Insolvency Professionals, Information Utilities, Insolvency Professional Agencies & Entities, Valuers, Surveillance, Investigation and Grievance Redressal. He will also look after Legal Affairs and Establishment.

Dr. Saini served as a member of the Indian Corporate Law Service. He has served Ministry of Corporate Affairs in various capacities and played a key role in implementation of MCA 21. His last assignment was Director General, Ministry of Corporate Affairs. He also served as a Commissioned officer in Territorial Army from July 1985 to March 2011 and superannuated as Lt. Colonel.

Dr. Saini has post-graduation degrees in Management and Law and also professional qualification as a Company Secretary.